NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 42/(MAH)/2016

CORAM:

Present:

SHRI SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES: Mrs Aneesha Dutta & Anr.

V/s.

M/s. Northbridge Capital Ltd. & Ashu Dutt

SECTION OF THE COMPANIES ACT: 397/398, 59 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. M8. Sautosh Paul,

alw Ms. Chaitrike
Patki alw Ms. Nidhi
Siigh i /b Vidhii Partners

for Petitioners

2. Adv. Zaid Ansari for Respondents

Common Order

<u>C.A. No. 54 to 56/2016 & 15 to 23/2017 in</u> <u>T.C.P. No.91 to 96/397-398 &58/NCLT/MB/MAH/2015</u> <u>C.P. No. 42/397-398 & 59/NCLT/MB/MAH/2016</u>

At request of the parties, list this matter to 17.03 2017.

S√/-B.S.V. PRAKASH KUMAR

Member (Judicial).

V. NALLASENAPATHY Member (Technical).